

अलग से कहा है कि कहलगांव में एक ताप विद्युत केन्द्र स्थापित करने के लिए एक व्यवहार्यता रिपोर्ट तैयार करें।

(ग) इस समय, लगभग 3,000 मेगावाट की चरम क्षमता के आधार पर परियोजना की व्यवहार्यता रिपोर्ट तैयार की जा रही है। यह क्षमता सोपानबद्ध रूप में प्रतिष्ठापित की जाएगी। तथापि स्थल की अन्तिम क्षमता, कोयले की उपलब्धता पर तथा अन्य तकनीकी पैरामीटरों पर निर्भर होगी।

परियोजना की व्यवहार्यता रिपोर्ट दिसम्बर, 1980 तक पूरी हो जाने की संभावना है, बशर्ते कि कोयले की सोपानबद्ध उपलब्धता पहले से मालूम हो। व्यवहार्यता रिपोर्ट उपलब्ध होने के बाद परियोजना की तकनीकी-आर्थिक दृष्टि से स्वीकृति देने का काम हाथ में लिया जाएगा। अतः इस समय यह बता सकना संभव नहीं है कि इस परियोजना पर कार्य किस समय तक शुरू हो जाएगा।

चलचित्रों पर मनोरंजन-कर की समाप्ति

* 545. श्री राम बिलास पासवान . क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार दक्षिण भारत (गैर-हिन्दी भाषी राज्यों) में हिन्दी चलचित्रों पर से और हिन्दी-भाषी राज्यों में गैर-हिन्दी चलचित्रों पर से मनोरंजन कर समाप्ति करने का है; और

(ख) क्या सरकार को यह पता है कि इससे राष्ट्रभाषा के विकास में मदद मिलेगी ?

सूचना और प्रसारण तथा वृत्ति और पुनर्वास मंत्री (श्री कसन्त साठ) : (क) और (ख) : मनोरंजन-कर राज्य विषय है। सूचना और प्रसारण मंत्रालय को यह जानकारी नहीं है कि इस प्रकार का कोई प्रस्ताव सम्बन्धित राज्य सरकार के विचाराधीन है या नहीं। तथापि यह कहना कठिन है कि इस प्रकार का प्रस्ताव राष्ट्रीय भाषा के विकास में कैसे सहायक होगा।

Non-Allotment of Gas Connections after Change of Residence

*546. SHRI ANWAR AHMED: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that on change of residence from one area to the other in Delhi, the gas connections to the persons registered and

kept on the waiting list for a number of years, are not given to them;

(b) whether such gas connections sanctioned in the names of original applicants are sold in black market by the dealers instead of giving them to persons in waiting list; and

(c) if so, the measures proposed to be taken to check such malpractices and to ensure that the persons originally registered are given connections even after a change in their residence?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) It is not possible to indicate whether the dealers indulge in black-marketing on this account.

(c) According to the present system, persons registered with any dealer and kept on the waiting list are to intimate to the said dealer change in their residential address and are to be given connections when their turns materialise. In case such persons do not get gas connections in turns their cases are considered for release of new connection subject to the capability of the Oil Company for releasing new connections.

Increase in Prices of Industrial Alcohol

*547. SHRI BALASAHEB VIKHE PATIL:

SHRI CHANDRABHAN ATHARE PATIL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that Bureau of Industrial Costs and Prices recommended increase in prices of industrial alcohol in their report submitted in March, 1979;

(b) if so, what action has been taken on the said recommendation of the Bureau of Industrial Costs and

Prices and what is the reason for delay in revising the prices of industrial alcohol;

(c) what action is being taken to expedite revision of price of industrial alcohol with a view to providing relief to the industries concerned; and

(d) whether Government propose to take into account inflationary factors which have occurred heretofore after the receipt of the aforesaid report of the BICP while revising the prices of industrial alcohol ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) & (c). The recommendations of the B.I.C.P. are under consideration.

(d) Yes, Sir.

N. Bihar rivers in Spate

*548. **SHRI PIUS TIRKEY:** Will the Minister of IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to a news item in the '*Hindustan Times*' dated the 23rd June, 1980 heading captioned 'Several N. Bihar rivers in spate'; and

(b) the steps taken by Central Government in this regard to assist the State authorities?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) & (b). There have been floods in North Bihar, but these were of low to medium intensity and flood levels have not reached the danger level.

The Central Government has set up a Central Flood Forecasting Organisation which provides valuable assistance to the States in the task of flood fighting by issuing forecasts of floods in various rivers. This service covers the flood prone rivers to North Bihar. The Central Government is also negotiating with HNG Nepal the arrangements for improving and

modernising the flood forecasting in respect of the rivers which flow to Bihar from Nepal.

In this connection, the State Government has informed that there are no reports of crop damages.

Amount given by World Bank for Rural Electrification

*549. **SHRI DILEEP SINGH BHURIA:** Will the Minister of ENERGY AND COAL be pleased to state:

(a) the total amount of loan given so far by the World Bank for rural electrification;

(b) the rate of interest charged thereon; and

(c) the break-up of the loan—State-wise figures?

THE MINISTER OF ENERGY AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) The Government of India have signed two Credit Agreements with the World Bank (International Development Association)—IDA Credit No. 572-IN signed on 23rd July, 1975 for US \$ 57 million and IDA Credit No. 911-IN signed on 21st June, 1979 for US \$ 175 million—for financing rural electrification projects in India. On the basis of the material procured by the participating State Electricity Boards and claims submitted, reimbursements are made by the World Bank. Up to 12th June, 1980, a total amount of U.S. \$ 48.774 million has been reimbursed by the World Bank against IDA Credit No. 572-IN. Reimbursements under IDA Credit No. 911-IN are yet to begin.

(b) No interest is levied, but a service charge at the rate of 3/4 of 1 per cent per annum of the principal amount of the Credit withdrawn and outstanding from time to time is payable by the Government of India to the World Bank (IDA) on these Credits.

(c) State-wise break-up of the value of orders placed for procurement of material under IDA Credit